

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.7901/2019

(Arising out of impugned final judgment and order dated 01-07-2019 in AN No. 25441/2019 passed by the High Court of Judicature at Allahabad)

MUNNA YADAV

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 133356/2019 - EXEMPTION FROM FILING O.T.)

Date : 22-11-2019 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. V. Elanchezhiyan, AOR
Mr. Nasim Anwar, Adv.
Mr. Vivek Yadav, Adv.
Mr. Jawaid H. khan, Adv.
Mr. Rashid N. Azam, Adv.
Mr. Rahul Yadav, Adv.
Ms. Laxmi, Adv.

For Respondent(s) Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

Mr. Rohit Amit Sthalekar, AOR
Mr. Sankalp Narain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for respondent No.2 has circulated a letter seeking adjournment of two weeks to file counter affidavit.

In view of the letter circulated, the matter is adjourned for two weeks.

(RASHMI DHYANI)
SENIOR PERSONAL ASSISTANT

(K. RAMA KRISHNA)
BRANCH OFFICER